

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4633  
(To be answered on the 30<sup>th</sup> March 2017)

CONTRACTUAL EMPLOYEES AT AIRPORTS

4633. SHRI HARINARAYAN RAJBHAR

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) the reasons for appointment of loaders in Group D category on contractual basis at various airports;  
(b) the number of loaders in Group D category working at various airports in the country including Delhi, Mumbai, Lucknow and Chennai etc; and  
(c) the minimum wages paid to these loaders?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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(a) & (b): No Group 'D' category loader is appointed on contractual basis at any airport including Delhi, Mumbai, Lucknow and Chennai airports by the Airports Authority of India (AAI) and other Joint Venture Airport Operators.

(c): Does not arise.

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